

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**ARSHIYA LIMITED**  
**OPERATING IN WAREHOUSING AND LOGISTICS SECTOR IN INDIA**  
**(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India**  
**(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

<b>RELEVANT PARTICULARS</b>		
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>Arshiya Limited</b> PAN: AAACI2679A CIN: L9000MH1981PL024747
2	Address of the registered office	Regd. Off.: Arshiya FTWZ, CO-1, Survey Nos. 178/3 & 178/4, At Post - Sai Village, Taluka - Panvel, District - Raigad, Pin code - 410 221. Maharashtra, India
3	URL of website	<b><a href="http://www.arshiyalimited.com">http://www.arshiyalimited.com</a></b>
4	Details of place where majority of fixed assets are located	Arshiya FTWZ at Village Sai Taluka Panvel 410 221, Maharashtra
5	Installed capacity of main products/ services	The company is the developer at FTWZ Panvel, Maharashtra. The site is spread over ~143 acres of land and comprises of seven operating warehouses with the super built area of ~1.16 million square feet.
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statement for FY 2022-23, the Gross Revenue was INR 41.43 crores – Revenue of Operations was INR 26.19 Cr and Other Income was INR 15.24 Cr.
7	Number of employees/ workmen	16-20
8	Further details including lists of creditors are available at URL:	<b><a href="http://www.arshiyalimited.com">http://www.arshiyalimited.com</a></b>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The resolution applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016. Details can be sought by emailing – <b><a href="mailto:in_arshiyalimited_cirp@pwc.com">in_arshiyalimited_cirp@pwc.com</a></b>
10	Last date for receipt of expression of interest	14 <sup>th</sup> October 2024
11	Date of issue of provisional list of prospective resolution applicants	21 <sup>st</sup> October 2024
12	Last date for submission of objections to provisional list	26 <sup>th</sup> October 2024
13	Date of issue of final list of prospective resolution applicants	31 <sup>st</sup> October 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	5 <sup>th</sup> November 2024
15	Last date for submission of resolution plans	5 <sup>th</sup> December 2024
16	Email id to submit EOI (mandatory)	<b><a href="mailto:in_arshiyalimited_cirp@pwc.com">in_arshiyalimited_cirp@pwc.com</a></b>
17	Address for submission of original documents	PwC Office, Mumbai Shivaji Park 252, 2nd - 5th floor, Veer Savarkar Marg, Shivaji Park Dadar, Mumbai - 400028, Maharashtra, India

  


**Nitin Vishwanath Panchal**

Interim Resolution Professional of Arshiya Limited  
 IBBI Registration No. IBBI/PA-001/IP-P00777/2017-2018/11350  
 AFA is valid up to 18th December 2024

RP Office Address: A-203, Suraj Eleganza-I CHS, Pitamber Lane,  
Near Dena Bank, Mahim (West), Mumbai City, Maharashtra ,400016  
Email ID for communication: in\_arshiyalimited\_cirp@pwc.com  
Supporting IPE: PwC Corporate Business Services LLP  
**Date: 27<sup>th</sup> September 2024**